

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31

C.P. No. 701/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Young Jun See Chun Lee
V/s.
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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	Ami'l Dunde	Company Secretary Auth. Representative	
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ORDER

CP No. 701/252(1)/NCLT/MB/MAH/2017

For the report has not come from the RoC, at request, list this matter for
hearing on 08.01.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)